NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NECTAR

NAME OF THE RESPONDENT(S)

: SRIVARI METAL WORKS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Madesovarant Conner for Respondent

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ORDER

Counsel representing both the parties are present. Respondent Counsel prayed time for making fresh proposal. However, he submitted that the Respondents are intending to sell the machinery and pay the claim amount to the other side. Both the Counsels prayed time. At request of both the Counsel, matter is adjourned with the direction to the Respondent to furnish the copy of the proposal before the next date of hearing enabling the Petitioner to submit reply. Put up on 09.01.2018 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)**